THE HIGH COURT OF MEGHALAYA AT SHILLONG

NOTICE

Dated ____ April, 2017

No. HCM.II/58/2016-Estt/

It is hereby notified that the following

Advocates who have subscribed for a copy of the cause list for the year 2017-2018 may collect their copies from the Enquiry Counter which is in on the ground floor of the High Court of Meghalaya.

This is for favour of your kind information and necessary

action.

- 1. Shri G.S. Massar
- 2. Shri V. K. Jindal
- 3. Shri. H. S. Thangkiew
- 4. Shri. S.P.Mahanta
- 5. Shri T.T. Diengdoh
- 6. Shri. Biswadeep Bhattacharjee
- 7. Shri. Sentilong Chankija
- 8. Shri S. Dey
- 9. Shri. A.H.Hazarika
- 10. Smti N.G. Shylla.
- 11. Shri. H.R. Nath
- 12. Smti S. Bhattacharjee
- 13. Shri. S. Sengupta
- 14. Shri. H. Kharmih
- 15. Shri. R. Gurung
- 16. Shri. K.P.Bhattacharjee
- 17. Shri. Lesley Khyriem
- 18. Shri. Pyllang Nongbri
- 19. Shri. Nitesh Mozika
- 20. Shri Philemon Nongbri
- 21. Miss Adellyn Thangkiew
- 22. Shri. Lawanbor Byrsat
- 23. Miss Shirley S. Shallam

24. Shri Kiran Barua

By Order,

REGISTRAR GENERAL

Memo No. HCM II/58/2016-Estt//342 A

Dated /3 April, 2017

Copy to:-

- The Joint Registrar-cum-Secretary to the Hon'ble Chief Justice, High Court of Meghalaya, Shillong.
- The P.S. to Hon'ble Mr. Justice S.R. Sen, Judge, High Court of Meghalaya, Shillong.
- The P.S. to Hon'ble Mr. Justice V.P.Vaish, Judge, High Court of Meghalaya, Shillong.
- 4. The Registrar, High Court of Meghalaya, Shillong.

- 5. The Deputy Registrars, High Court of Meghalaya, Shillong.
- 6. The Assistant Registrars, High Court of Meghalaya, Shillong.
- 7. The Chief Librarian, High Court of Meghalaya, Shillong.
- 8 The System Analyst, High Court of Meghalaya, Shillong, with a request to upload the Notification on the High Court website.
- 9. The Superintendent (Judl), High Court of Meghalaya, Shillong.
- 10. The Chief Senior Translator (I/C Stationery), High Court of Meghalaya, Shillong.
- 11. The Public Relation Officer, High Court of Meghalaya, Shillong.
- 12. The Court Officer, High Court of Meghalaya, Shillong.
- 13. The Court Masters, High Court of Meghalaya, Shillong.
- 14. The Accountant-cum-Cashier, High Court of Meghalaya, Shillong.
- 15. The President/Secretary of High Court Bar Association.
- 16. The President/Secretary of Shillong Bar Association.
- 17. All concerned.
- 18. Notice Board
- 19. Office file

REGISTRAR GENERAL